

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO. HC.VII-24/2003/1307/A

From :- Shri Saptarshi Garg,
Jt.Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Abu Saleh Badrudduza Laskar,
District & Sessions Judge,
Charaideo.

Dated Guwahati the th 17 February, 2023.

Sub: **Casual leave with station leave permission.**

Ref:- Your letter No. DJCHA/2023/238, dtd 16th February 2023.

Sir,

With reference to the above, I am directed to inform you that your prayer for **casual leave on 24.02.2023** and **restricted holiday on 27.02.2023** on the occasion of of Khiring Khiring Baithow Puja **along with station leave permission from the evening of 23.02.2023 till the morning of 28.02.2023**, has been granted. The next senior most Judicial officer at the station would remain in charge of your Court and office during your absence.

Yours faithfully,

sd/-
JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-24/2003/1308/A dated , 17-02-2023

Copy to:

✓ 1. The Project Manager, Gauhati High Court.


JT. REGISTRAR (VIGILANCE)